

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/249/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge
Chirang, Kajalgaon

Dated Guwahati, the 19th January, 2022.

Sub:- **Restricted holiday.**

Ref:- Letter No. DJCH.I-5/2015-2021/134 Dated 17.01.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 17.01.2022**, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/ 250 /A, dated , 19-01-2022
Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Pd/s